

224  
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

C-1019  
24.11.2020

ORDER

Consequent upon the posting/transfer of the Officers of Delhi Judicial Services vide order bearing no. 71/DHC/Gaz./G-7/VI.E-2(a)/2020 dated 18.11.2020. In partial modification of earlier order of this office, the following Judicial Officers. In addition to their regular duties are hereby designated as Officer-In-charge of the Branches in Shahdara District Karkardooma Courts as mentioned against their names, with immediate effects.

S.No.	Name of the Judicial Officer	Officer Incharge
1	Sh. Sanjeev Kumar Malhotra, ASJ-04 Ms. Ravinder Bedi, ASJ-02/E-Court (Link)	Judicial Branch
2	Sh. Sanjeev Kumar Malhotra, ASJ-04 Ms. Ravinder Bedi, ASJ-02/E-Court (Link)	Leave Sanctioning Authority for Judicial Officers
3	Ms. Sukhvinder Kaur, District Judge, (Commercial Court-II) Sh. Sanjeev Kumar Malhotra, ASJ-04 (Link)	Administration I, II & III, R & I and Leave Sanctioning Authority for staff
4	Sh. Devendra Kumar Sharma, ASJ-06, Judge (POCSO) Sh. Amitabh Rawat, ASJ-03 (Link)	General Branch
5	Ms. Nivedita Anil Sharma, District Judge, (Commercial Court-I) Sh. Naveen Gupta, ASJ-05 (Link)	Vigilance Branch
6	Ms. Nivedita Anil Sharma, District Judge, (Commercial Court-I) Sh. Naveen Gupta, ASJ-05 (Link)	Litigation Branch
7	Ms. Manjusha Wadhwa, ASJ-03 Ms. Bhawani Sharma, ASJ-01, Judge (POCSO) (Link)	To allow the service of summons
8	Ms. Shuchi Laler, PO MACT	Transparency Officer
9	Sh Naveen Gupta, ASJ-05 Sh. Vineet Kumar, ADJ-01 (Link)	Bail & Filing Section
10	Sh. Viprav Dabas, CMM Sh. Muneesh Garg, ACMM (Link)	CMM Office
11	Ms. Snigdha Sarvaria, ACJ	Nazarat Branch
12	Sh. Prayank Nayak, MM (Digital Court)	Nodal Officer Computers, Shahdara District
13	Sh. Prayank Nayak, MM (Digital Court)	Website Nodal Officer

YASHWANT  
KUMAR

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(YASHWANT KUMAR)

Principal District & Sessions Judge  
Shahdara District, KKD, Delhi.

No. 6471-6484/Judl./SHD/Delhi/2020.

Dated : 23.11.2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), THC, Delhi.
3. The Principal District & Sessions Judge, (West, East, North East, South, South East, NDD, West, North-West, North District), Delhi/New Delhi.
4. The Principal Judge, Family Court, Shahdara District, Karkardooma Courts, Delhi.
5. The Judge In-charge, Mediation Centre, Shahdara District, Karkardooma Courts, Delhi.
6. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
7. Administrative Officer (Judl), Shahdara District, Karkardooma Courts, Delhi.
8. All The Branch In-charges Shahdara District, Karkardooma Courts, Delhi.
9. The PRO/APRO, Shahdara District, Karkardooma Courts, Delhi.
10. The Care Taking Branch, Shahdara District, Karkardooma Courts, Delhi to display the same on the same notice board.
11. The District System Administrator, Shahdara KKD to upload the same on the website of this District.
12. The Website Committee, Karkardooma Courts/Tis Hazari, Delhi.
13. P.S. to the undersigned.
14. The Dealing Assistant R & I Section, Shahdara District Karkardooma Courts to upload on Layers.

YASHWANT KUMAR

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Principal District & Sessions Judge  
Shahdara District, KKD, Delhi.